- (b) whether the targets have been achieved during the said period;
- (c) if so, the details thereof alongwith the passenger amenities provided so far;
- (d) whether drinking water is available for passengers in sufficient quantity at railway stations of Badodara, Chhota Udepur, Panchmahal, Bharuch, Jambusar and tribal areas of Gujarat; and
- (e) if not, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (e). Allocation of funds for the provision of passenger amenities at stations are provided to the Railway Zones according to their requirements and no state-wise bifurcation of allocations are maintained. Amenities at stations are provided as per norms based on the volume of passenger traffic and all stations are provided with the same. Drinking water facility is provided at all railway stations.

## Setting up of Ancillary Units of VSP

2032. DR. M. JAGANNATH: Will the Minister of STEEL be pleased to state:

- (a) whether the Government have set up Task Force for setting up of ancillary/downstream projects for Visakhapatnam Steel Project;
- (b) if so, the names of the companies and products selected during the last three years;
- (c) whether MOU has been signed with all the units selected by the Task Force for the supply of raw material;
  - (d) the names of the selected companies with which

the MoU has not been signed so far and the reasons therefor:

Written Answers

- (e) the units which have started commercial production; and
- (f) the steps initiated to encourage the development of such units?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) Yes, Sir. In September, 1990 the Government of Andhra Pradesh constituted a special Task Force with the District Collector, Visakhapatnam as the Chairman and representatives from Visakhapatnam Steel Plant, District Industries Centre of Visakhapatnam, Andhra Pradesh Industrial Infrastructure Corporation, Andhra Pradesh State Finance Corporation and the State Bank of India as the members.

- (b) Since 1993-94 thirty seven (37) downstream and ancillary industries have been identified. The names of the downstream and the ancillary units selected are given in the Statement-I.
  - (c) So far, MOU has been signed with 28 units.
- (d) MOU has not been signed with remaining 9 units, details of which are given in the enclosed statement-II
- (e) 14 units have started commercial production as indicated in the enclosed statement-I.
- (f) The progress of the units which are yet to be commissioned and which are not performing well is being regularly followed up by Visakhapatnam Steel Plant through the constituted special Task Force. These entrepreneurs are also being counselled both by Visakhapatnam Steel Plant and the Task Force. On review and after a reasonable/sufficient period a decision to cancel the non-performers is taken by the Task Force.

STATEMENT - I
Units Selected in Last Three Years

Units Selected in Last Timee Teals							
Product/Name of the Unit	Whether MOU " entered into	Whether in operation	Remarks				
1	2	3	4				
Downstream Industries HP Napthalene							
Andhra Organics	No		On review it was decided to make further value added items internally.				
Himadri Chemicals	No						
Slag based Industries	•		•				
Sri Ratnagiri Cements	Yes	Yes					
Sri Sowbhagya Cements (I) Ltd.	Yes	Yes					
Himalaya Cements Pvt. Ltd.	Yes	Yes					

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1	2			3	. 4
Himagiri Cements (P) Ltd.	Yes		Yes		
Visakha Cements (P) Ltd.	Yes		Yes		
Nilkantha Cements Pvt. Ltd.	Уes		Yes		
Sri Haripriya Cements Pvt	Yes		Yes		
Sri Saptagiri Cements Pvt. Ltd	Yes		Yes.		
Sri Sai Industries Ltd.	Yes		Yes		
Sunder Cements (P) Ltd.	Yes	•	Yes		
SSR Cements & Allied Building				-	
Materials (P) Ltd.	Yes		-		Under Implementation.
Surya Chakra Cements Pvt. Ltd.	Yes		· -		
Nagachandra Cements	Yes		•		
Sajeela Cements (P) Ltd.	Yes		-		
Samudra Cements Pvt. Ltd.	No		· .		Béing taken up with the parties.
Dolphin Cements (P) Ltd.	No		-		
Coke Dust Sri Krishna Steels (P) Ltd.	Yes		-	•	Cancelled due to no progess
Reliable Bitumens	No .		·		No progess, being taken up with the party.
Sai Teja Enterprises	Yes				Under implementation.
Threepuramba Enterprises	Yes				
Tar Pitch Based					
Hemadri Chemicals & Ind.	Yes		Yes		
Tarchem (P) Ltd.	Yes				Under implementation.
Atkal Tar Products	Yes		_	:	Cancelled
Benzene Based					Gaineties.
Prahari Aromatics	No		* 4.5		Being taken up with the parties.
Harrington Chemicals (P) Ltd.	NO				being taken up with the parties.
G. Mallayya	No		_		
Billet based Units (Rolling Mills)					
Velagapudi Steels Ltd.	Yes		-		Under implementation
Lorven Steels Pvt. Ltd.	No		_		Under implementation
Wire Rod Based					Being taken up with the party.
Surana Industries	Yes		Yes		
Gowthami Steels (P) Ltd.	Yes		Yes		
Visakha Iron & Steel Ltd.	Yes		-		Lindor implementation /
Madanial Steel & Forgings	Yes		-		Under implementation.
ITW Signode (I) Ltd.	Yes				Cancelled due to no progess
Fly Ash Based					
Techsearch Australia	Yes		•		Under implementation
Ancillary Industries					Under implementation.
Wire Rop <b>e Slings</b>				, f	
Madras Hard Tools	Yes		Yes		

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#### STATEMENT - II

Coke Dust Based: Reliable Bilumens	Unit selected by task force in March, 1995. Also accepted by VSP party has not shown any interest and has not responded to VSP's letters.
HP Napthalene Based: Andhra Organics Himadri Chemicals	Units selected by Task Force in Septemebr, 1995. Subsequently VSP decided to withdraw this item and produce value added items internally from HP Napthalene with additional facilities.
BF Slag Based Samudra cements Pvt Ltd. Dolphin Cements Pvt. Ltd	Units selected by Task Force in September, 1995. Accepted by VSP. Parties invited to set up the units. Being followed up with the parties.
Benzen Based Prahari Aromatics Harrington Chemicals Ltd.	Units selected by Task Force in September, 1995. Accepted by VSP. Being followed up with the parties.
G MALLAYYA	Units selected by Task Force in September, 1996. Accepted by VSP. Parties invited to set up the units. Being followed up with the party.
BILLET BASED Lorven Steels Pvt. Ltd.	Units selected by Task Force in September, 1996. Accepted by VSP. Parties invited to set up the units. Being followed up with the party.

### **Electrification of Railway Routes in Gujarat**

2033. SHRI SATYAJITSINH DULIP SINH GAEKWAD:

## SHRI DILEEP SANGHANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of rail routes electrified in Gujarat so far;
- (b) the present position of rail routes on which the electrification work is in progress; and
- (c) the rails routes which are proposed to be electrified in near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The details of rail routes electrified in Gujarat are as under :-

Section		Route Kil	Route Kilometre		
i)	Sabarmati-Ahmedal	oad-Gholvad	372		
ii)	Gondhra-Anand	• .	78		
iii)	Vadodara-Nahargar	h	173		
iv)	Sabarmati-Chandoliya		05		
v)	Chandoliya-Gandhii	nagar	, 23		
	TOTAL		651		

- (b) At present, no electrification work is in progress in the State of Gujarat.
- (c) Udhna-Kikakui Road section which is a part of Jalgaon-Udhna electrification project is proposed to be electrified in IX Five Year Plan.

[Translation]

### Introduction of Superfast Train between Ranchi and Delhi

2034. SHRI RAM TAHAL CHAUDHARY: Will the' Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to start a new superfast train service between Ranchi and Delhi;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAY (SHRI SATPAL MAHARAJ) : (a) to (c). Introduction of a new train service between Ranchi and Delhi is under examination and action as found justified and feasible will be taken.

# introduction of Shatabdi Express Train between Delhi and Barelly

2035. SHRI SANTOSH KUMAR GANGWAR : WIII the Minister of RAILWAYS be pleased to state :

- (a) whether the Government are aware of the fact that the previous Government had given the assurance that Shatabdi Express train would be started between Delhi and Bareilly; and
- (b) if so, the action being taken to fulfil the assurance and the time by which the assurance is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) Does not arise.